

File No. LAW-Estt/102/2021-10-Department of Law, Justice and Parliamentary Affairs

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Establishment Section) Civil Secretariat
Srinagar/Jammu.

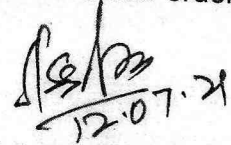
Subject:- Assignment of additional charge.

Order No: **144** - JK(LD) of 2021.
Dated : 12 - 07 - 2021.

In the interest of administration, it is hereby ordered that,-

- i. Mr. Mohammad Arif Khan, Additional Secretary, Chief Conservator of Forest, Jammu shall, in addition to his own duties, look after the litigation work of the office Principal Chief Conservator of Forest, Jammu till further orders; and
- ii. Mr. Ayaz Ahmad Khan, Additional Secretary, Excise Commissioner, J&K shall, in addition to his own duties, look after the litigation work of the office of Commissioner, State Taxes Department J&K, Jammu till further orders.

By order.


12.07.21

(Ashish Gupta)

Additional Secretary to Government

No: LAW-Estt/102/2021-10.

Copy to the:-

1. Excise Commissioner, J&K Jammu.
2. Commissioner, State Taxes Department, J&K Jammu.
3. Principal Chief Conservator of Forest, J&K Jammu.
4. Chief Conservator of Forest, Jammu.
5. Director Finance, Department of Law, Justice and Parliamentary Affairs.
6. Concerned officers for compliance
13. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
14. Concerned official for compliance.
15. Incharge Website.
16. Order file.

Dated: 12-07-2021.